

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF HINDUSTHAN FACING INDUSTRIES PVT LTD

RELEVANT PARTICULARS

1.	Name of corporate debtor	Hindusthan Facing Industries Pvt Ltd
2.	Date of incorporation of corporate debtor	03 Aug, 2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29248WB2011PTC165789
5.	Address of the registered office and principal office (if any) of corporate debtor	5/25, Sebak Baidya Street, Kolkata - 700029
6.	Insolvency commencement date in respect of corporate debtor	06 Sep 2022 (dt. of physical receipt of order by speed post -09 Sep 2022)
7.	Estimated date of closure of insolvency resolution process	04 Mar, 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Anubrata Gangoly IBBI/IPA-001/IP-P-02662/2022-23/14072
9.	Address and e-mail of the interim resolution professional, as registered with the Board	16/2, Temple Gardens, Block - P, New Alipore (Mondal Temple Lane), Kolkata, West Bengal ,700053 E-Mail: ca.a.gangoly@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	16/2, Temple Gardens, Block - P, New Alipore (Mondal Temple Lane), Kolkata, West Bengal ,700053 hfiplip.insolvency@gmail.com
11.	Last date for submission of claims	20 Sep 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. NA 2. 3.
14.	Relevant Forms and Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en Physical Address:NA

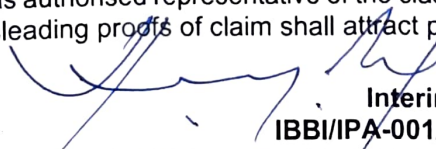
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Hindusthan Facing Industries Pvt Ltd** on **06 Sep 2022**.

The creditors of **Hindusthan Facing Industries Pvt Ltd**, are hereby called upon to submit their claims with proof on or before **20 Sep 2022** to the interim resolution professional] to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

Date: 09 Sep 2022
Place: Kolkata,



Anubrata Gangoly
Interim Resolution Professional
IBBI/IPA-001/IP-P-02662/2022-23/14072

AA1/14072/01/020523/104161 valid upto 02 May 2023